# THE HIGH COURT OF MEGHALAYA SHILLONG

## NOTIFICATION Dated 07.10.2020

No.HCM.II/176/2014-Estt/Pt./2506 Hon'ble the Chief Justice, High Court of Meghalaya, in exercise of powers under Rule 7 (B) (10) of the Rules of the High Court of Meghalaya, 2013 (as amended upto date) is pleased to regularized the promotion of the following Judicial Officers with retrospective effect from the date of their adhoc promotion i. e. 13th, November, 2017 and joining thereof, issued vide Notification No. LJ(A) 23/85/Pt./364 dated 13th, November, 2017 and Notification No. LJ(A) 23/85/Pt./364-A dated 13th, November, 2017.

#### Grade II to Grade I Judicial Officer:-

- (i) Shri. Balram Joshi as Grade I Judicial Officer.
- (ii) Smti. Barisuk Khriam as Grade I Judicial Officer.
- (iii) Smti. Dashalene R. Kharbteng as Grade I Judicial Officer.
- (iv) Shri. Marba Skhemlon as Grade I Judicial Officer.

### Grade III to Grade II Judicial Officer:-

- (i) Smti. Rithelda Rymbai as Grade II Judicial Officer.
- (ii) Shri. Kerbor Jinson Lyngdoh as Grade II Judicial Officer.
- (iii) Shri. Chisak Gabil Momin as Grade II Judicial Officer.
- (iv) Shri. Daniel S. Marbaniang as Grade II Judicial Officer.
- (v) Smti. Evalene Shabong as Grade II Judicial Officer.
- (vi) Smti. Ranee M. Kharsyntiew as Grade II Judicial Officer.
- (vii) Smti. Anjaline Matti Pariat as Grade II Judicial Officer.
- (viii) Smti. Monica K. Lyngdoh as Grade II Judicial Officer.

By Order,

# Memo.No.HCM.II/176/2014-Estt/Pt/ Dated, Shillong the 7<sup>th</sup> Oct, 2020 Copy to:-

- 1. The Registrar-cum-PPS to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
- 2. The PS to Hon'ble Mr.Justice Ranjit Vasantrao More, High Court of Meghalaya, Shillong.
- 3. The PS to Hon'ble Mr.Justice Hamarsan Singh Thangkhiew, High Court of Meghalaya, Shillong
- 4. The PS to Hon'ble Mr.Justice Wanlura Diengdoh, High Court of Meghalaya, Shillong.
- 5. The Commissioner & Secretary to the Government of Meghalaya, Law Department, Shillong for information and necessary action.
- 6. All concerned Judicial Officers.

- 7. The Accountant General (A&E), Shillong for information and necessary action.
- 8. The Director, Printing and Stationery, Shillong for publication of this notification in the next issue of the Gazette.
- The Systems Analyst, High Court of Meghalaya to upload this notification in the official website of the High Court.

10 Office File.

Registrar General